

WRITTEN ANSWER TO UNSTARRED QUESTIONS

Norms for Overseas Air Services

2112. SHRIMATI VANGA GEETHA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have recently finalised the norms for airlines flying abroad;

(b) if so, the details thereof;

(c) whether Government have sought some inputs from each airlines in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) Yes, Sir. Under the existing guidelines, Indian scheduled carriers having experience of continuous operations of 5 years in the domestic sector and having a minimum fleet size of 20 aircraft are permitted to operate on international routes.

(c) No, Sir.

(d) Does not arise.

Development of Surat Airport

2113. SHRI LEKHRAJ BACHANI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Surat airport was already handed over to Airports Authority of India for further development and operations and an MoU for it was signed and accordingly it was to be started within two years;

(b) whether it will start within this scheduled period and if not, the reasons therefor and by when it will be started;

(c) whether Air Deccan started its flights from 6th November, 2004 but it had to stop abruptly; and

(d) whether Government would accelerate its development works so that the airport may start functioning soon keeping in view the vast development of surat?

[13 December, 2005]

RAJYA SABHA

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Yes, Sir.

(b) Work for development of Surat airport at an estimated cost of Rs. 35.30 crores has already commenced and is scheduled for completion by December 2006.

(c) Air Deccan had started operations on 19th July 2004 and subsequently suspended because of heavy water logging during monsoon. It re-commenced operation on 26th October 2004 which was again suspended since 21st July 2005.

(d) As mentioned at (b) above.

Night landing facility at Jabalpur Airport

†2114. SHRI LAXMINARAYAN SHARMA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the State Government of Madhya Pradesh have provided the land for Jabalpur airport free of cost;

(b) whether the development works like construction of Terminal building, night landing facility etc. have been completed after the acquisition of the land; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Yes, Sir. State Government of Madhya Pradesh has given 30 crores of land at Jabalpur Airport free of cost to Airports Authority of India (AAI).

(b) and (c) AAI has completed a new Terminal Building suitable for 200 passengers at a cost of Rs. 7.46 crores. Doppler Very High Frequency Omni Range (DVOR), distance Measuring Equipment (DME) and Precision Approach Path Indicator (PAPI) at both ends of runway have also been provided at a cost of Rs. 1.80 crores. Night Landing Facilities have not been planned due to restrictions imposed by Ministry of Defence on account of the close proximity of the Ordnance Depot.

Improvement in Air Services to US

2115. DR. KARAN SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether spurred by the far-reaching Civil Aviation pact signed recently between India and US, Continental airlines is set to start daily

† Original notice of the question was received in Hindi.